

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1592  
ANSWERED ON:02.12.2014  
INCLUSION IN LIST OF NATURAL CALAMITIES  
Antony Shri Anto

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has received any representation regarding inclusion of coastal erosion and lightning in the list of National Disasters; and

(b) if so, the details thereof and the response of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) to (b): The issue of inclusion of any disaster in the list of notified natural disasters has traditionally been considered by the successive Finance Commissions set up under the clause (1) of article 280 of the constitution from time-to-time. The 13th Finance Commission, had inter-alia considered the proposal for inclusion of coastal erosion/ erosion and lightning. However, these were not recommended as one of the disasters qualifying for assistance from State Disaster Response Fund (SDRF)/ erstwhile Calamity Relief Fund and National Disaster Response Fund (NDRF)/ erstwhile National Calamity Contingency Fund. Presently, the coastal erosion and lightning is not among the eligible natural disasters for relief under the SDRF/ NDRF. However, this Ministry has already submitted its Memorandum to the 14th Finance Commission, in which it has suggested the Commission to consider the request of the State Government for inclusion of other natural disasters including lightning and erosion, in the list of notified disasters eligible for assistance from SDRF/ NDRF.

The State Governments are required to provide relief from their own resources, to the people affected due to lightning and erosion as per their relief codes/ manual.